

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DESTIMONEY INDIA SERVICES
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Destimoney India Services Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/03/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190MH2005PTC152063
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2nd and 3rd Floor, Birla Centurian, Pandurang Budhkar Marg, Worli Mumbai - 400030.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/07/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anish Gupta Insolvency Professional 413 Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala Township, Kandivali East, Mumbai – 400 101. Phone: + 91(22) 29659720 Email : anish@csanishgupta.com Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04/08/2021

Notice is hereby given that DestimoneyIndia Services Private Limited has commenced voluntary liquidation on 05/07/2021.

The stakeholders of DestimoneyIndia Services Private Limited are hereby called upon to submit a proof of their claims, on or before 04/08/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Mumbai
Date :06/07/2021




Anish Gupta
Liquidator

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FORM A

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7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anish Gupta Insolvency Professional, 413 Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala Township, Kandivali East, Mumbai - 400101. Phone: +91(22) 29659720 Email : anish@csanishgupta.com Reg. No. IBBI/IPA-002/IP-N00285/2017-18/10843
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Place: Mumbai
Date : 06/07/2021

Sd/-
Anish Gupta
Liquidator

PUBLIC NOTICE

TAKE NOTICE THAT i) Ketaki Mukesh Sharma ii) Madhubala Renold Lobo iii) Shivani Delip Mehra, and iv) Pravin N. Shah are intending to sell and our clients are intending to purchase all the pieces and parcels of immovable property describe more particularly in the Schedule hereunder written free all encumbrances.

Accordingly, any person having any claim or right in respect of the said property by way of inheritance, share, sale, mortgage, lease, line, license, gift, possession, possession of original title deeds or encumbrance, howsoever or otherwise, is hereby required to intimate to the undersigned at their office, within 15 days from the date of publication of this notice of such claim, if any, together with all supporting documents failing which the transfer shall be completed without reference to such claim and the claims, if any, of such person shall be treated as waived and not binding on our clients.

SCHEDULE OF PROPERTIES

1) All that plot of land together with structures, if any, thereon bearing survey number 25/1/A/5 admeasuring approximately 60 gunthas equivalent to approximately 6070 sq. mtr situated in Vajjanath Village, Taluka- Karjat, District - Raigad;

2) All that plot of land together with structures, if any, thereon bearing survey number 26 / 14 admeasuring approximately 40 gunthas equivalent to approximately 4046 sq. mtr situated in Vajjanath Village, Taluka- Karjat, District - Raigad;

3) All that plot of land together with structures, if any, thereon bearing survey number 26 / 13 admeasuring approximately 20 gunthas equivalent to approximately 2023 sq. mtr situated in Vajjanath Village, Taluka- Karjat, District - Raigad;

4) All that plot of land together with structures, if any, thereon bearing survey number 26 / 10 admeasuring approximately 40 gunthas equivalent to approximately 4046 sq. mtr situated in Vajjanath Village, Taluka- Karjat, District - Raigad; and

5) All that plot of land together with structures, if any, thereon bearing survey number 26 / 15 admeasuring approximately 20 gunthas equivalent to approximately 2023 sq. mtr out of the total plot admeasuring 2 Acr and 94 gunthas situated in Vajjanath Village, Taluka- Karjat, District - Raigad.

Vandana Pai, Partner,
Bharucha & Partners, 13 Floor,
Free Press House, Free Press
Journal Marg, Nariman Point.

Dated this 30th Day of June 2021

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Alliance Restaurant & Bars Private Limited

RELEVANT PARTICULARS	
1	Name of corporate debtor
2	Date of incorporation of corporate debtor
3	Authority under which corporate debtor is incorporated / registered
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor
5	Address of the registered office and principal office (if any) of corporate debtor
6	Insolvency commencement date in respect of corporate debtor
7	Estimated date of closure of insolvency resolution process
8	Name and registration number of the insolvency professional acting as interim resolution professional
9	Address and e-mail of the interim resolution professional, as registered with the Board
10	Address and e-mail to be used for correspondence with the interim resolution professional
11	Last date for submission of claims
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Alliance Restaurant & Bars Private Limited** on 25/06/2021 (order received on 5th July, 2021). The creditors of **Alliance Restaurant & Bars Private Limited** are hereby called upon to submit their claims with proof on or before 19/07/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA – Not applicable.

Note 1:-
Form B - for claims by Operational Creditors except Workmen and Employees.
Form C - for claims by Financial Creditors
Form CA – Claim from Financial Creditors in a class
Form D - for claims by workmen and Employees.
Form E - for claims by Authorized Representatives of Workmen and Employees.
Form F - for claims by Creditors other than Financial Creditors and Operational Creditors
Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/07/2021
Place: Mumbai

Sd/-
Anish Gupta
Interim Resolution Professional

KERALA STATE ROAD TRANSPORT CORPORATION

Transport Bhavan , Fort P.O., Thiruvananthapuram

- 695023

E-TENDER NOTICE

Name of Item	Qty	Last Date of Bid submission
Premium Class Fully Built AC - Sleeper Diesel Propelled Bus	8 Nos.	06.00 PM 12.07.2021
Vehicle Location Tracking Device	5000 Nos.	06.00 PM 13.07.2021
Multi Function Printer	35 Nos.	06.00 PM 17.07.2021
PVC ID Card Printing Accessories	15000 Nos.	
Laminated Glass P6000	300 Nos.	06.00 PM 21.07.2021
Laminated Glass P8000	100 Nos.	
Thermal Paper Rolls	6500000 Rolls	06.00 PM 24.07.2021

For the detailed tender document visit:
www.etenders.kerala.gov.in,
www.keralartc.com/tenders/purchase, e-mail : sr@kerala.gov.in

sd/-

Chairman & Managing Director

06.07.2021

homefirst

Home First Finance Company India Limited

CIN:U65990MH2010PTC240703,

Website: homefirstindia.com Phone No.: 1800330008425

Email ID: loanfirst@homefirstindia.com

DEMAND NOTICE U/s 13(2)

You the below mentioned borrower has availed loan by mortgaging the schedule mentioned property and you the below mention has stood as borrower/co-borrower guarantor for the loan agreement. Consequent to the defaults committed by you, your loan account has been classified as non-performing asset on 04/07/2021 under the provisions of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (in short SARFAESI Act). We Home First Finance Company India Limited have issued Demand Notice u/s 13(2) read with section 13(13) of the SARFAESI Act to the address furnished by you. The said notices are issued as on 04/07/2021 and these notices state that you have committed default in payment of the various loans sanctioned to you. Therefore, the present publication carried out to serve the notice as the provision of Section 13(2) of SARFAESI Act and in terms of provision to the rule 3(1) of the Security Interest (Enforcement) Rules, 2002:

Sr. No.	Name and Address of the Account, Borrower(s) & Guarantor(s)	Details of the security to be enforced	Total Outstanding as on date of Demand Notice plus further interest and other expenses (in Rs.)
1.	Anil Shinde, GITAANIL SHINDE	Flat No.C-302, 3rd Floor, Gat No. 165, Aapla Ghar Sanawadi, Taluka Shirur, Village Sanaswadi, Pune	Rs. 10,31,602/-
2.	Vilas Shinde, Rupali Shinde, VIJAY BABAURO SHINDE	Flat No. 402, building- D, Aapal Ghar Sanaswadi, Gat No. 165(PhaseI), 181&183(PhaseII), Gat no.175,176(PhaseIII) Dingrajwadi, Behind Kalyani Forge, Sanaswadi, Pune 412 208 Pune 412208	Rs. 9,34,819/-
3.	Ramesh Degave	Flat No. 301, Building C, Aapal Ghar Sanaswadi, Gat No. 165(PhaseI), 181&183(PhaseII), Gat no.175,176(PhaseIII) Dingrajwadi, Behind Kalyani Forge, Sanaswadi, Pune 412208	Rs. 3,57,522/-
4.	Balu Babanrao Shinde, SUREKHABALU SHINDE	Flat No. 206, Building B2, Aapal Ghar Ranjangaon, Gat No. 986, Near Ganpati Temple, Pune 412209	Rs. 7,96,780/-
5.	Nikhlesh Nakhate	Flat No. 102, Building C, Aapal Ghar Chakan, GAT No.407 and 409/4, Nanekharwad, Talegaon, Chakan,Pune-4105501	Rs. 16,41,938/-
6.	Rahimtulla Shaikh, JULEKHA SHAIKH	Flat No. 001, Building D8, Anandgram Wakhrli, Phase-1, Solapur Pune Highway, Wakhrli, Pune 412203	Rs. 11,09,964/-
7.	Ravindra Sadashivrao Raut, SANGITA RAVINDRA RAUT	Flat No. 304, Building E, Aapal Ghar Sanaswadi, Gat No. 165(PhaseI), 181&183(PhaseII), Gat no.175,176(PhaseIII) Dingrajwadi, Behind Kalyani Forge, Sanaswadi, Pune 7412 208 Pune 412208	Rs. 12,12,346/-
8.	Adinath Ramdas Survashe, Champa Sonawane	Flat No. 201, Building B4, AnandgramWakhrli, Solapur Road, Near Sahyadri Cement Factory, Pune highway, Wakhrli, Pune 412203	Rs. 9,65,337/-
9.	Anirudha Joshi, SACCHIDANAND AMBADAS JOSHI	Flat No. 411, Building C, Aapla Ghar Talegaon Dhamdhare GAT no. 3439, Talegaon-Shikrapur Road, Taluka- Shirur, Pune- 412 208	Rs. 9,40,133/-
10.	Satyannand Singh	Flat No. 30, Q-3, Dreams Niwara Phase-I, Near Prayagdharm Hospital, Koregaon Mul, Urii Kanchan, Tal -Haveli, Pune - 412202	Rs. 6,35,658/-
11.	Raju Tulshiram Shevale, MamtaAshok Ghongade	Flat No. 505, Shinde Plaza, S. No. 13/12/26, Mauje Narhe Pune Maharashtra 411041	Rs. 16,24,547/-
12.	Dnyanoba Sopan Paygude, Rupali Dnyanoba Paygude, Sopan Paygude	Flat No. 71, Shrutli Heights, Near Sinhgad college of Engineering Ambeegaon BK Pune Maharashtra 411041	Rs. 13,77,931/-
13.	Ananta Ashok Renuse, Ashok Rambhau Renuse	Flat No. 307, Vighnaharta Paradise, Survey No. 8, Hissa No.8, Opp. Abhinav College, Narhe, Pune Pune Maharashtra 411041	Rs. 12,09,295/-
14.	Aniket Swami, Vanuja Venkatesh Swami	Flat No. 201, Siddhivinayak Apartment, Sr No 20, Hissa No 2/2, plot no 19, Mamundi, Dehuroad, Pune Pune Maharashtra 412101	Rs. 14,27,088/-
15.	Suraj Ganesh Pardeshi, Rani Suraj Pardeshi	Flat No. 204, Shree Apartment - Phase 2, Sr No 102/2, Plot No 63&64, Manjri Greens road, Shingote park, Mauje Manjari, Pune Maharashtra 412307	Rs. 10,10,846/-
16.	Yadav Rupali B, Vikaslat Ahir, Dhapu Roop Lal Ahir	Flat No. 102, Building B-4, Karmayog Housing Complex Sr. no.156 A/14 & 15 , B-4 Building Karmayog housing complex pimplri waghere opp. Dr. beck & co. pune Pune Maharashtra 411018	Rs. 21,30,808/-
17.	Ashok Jagtap, MANGALA ASHOK JAGTAP	Flat No. 204, Building 12, Balaji Nisarg X, Gate No. 48, Shirwaswadi (Wadebolai), Wagholi Annex, Pune, Pune 412207	Rs. 11,11,687/-
18.	VINOD KUMAR CHANDGUDE	Flat No. 401, Block D, Phase-II, Aapla Ghar Sanaswadi, GAT No. 175 and 176, Dingrajwadi, Sanaswadi, Shirur, Pune	Rs. 13,47,770/-
19.	Punam Bhalekar, Santosh D Bhalekar	Flat No. 406, Building- A3, Playtor Rajgurunagar, Gat no. 189,190, Rajgurunagar, Taluka Khed, District Pune 411505	Rs. 10,72,584/-
20.	Parashuram Jadhav, Sapana Parashuram Jadhav, Raju Hanumant Jadhav, Seema Raju Jadhav	Flat No. 102, V R Enclave - B, S no 140 manjhari Budruk Pune Maharashtra 412307	Rs. 15,87,051/-
21.	Sevil Chandgdev Lawande, Savita Chandgdev Lavande, Chandgdev Vitthal Lavande	Flat No. 107, Aditya Glory, Survey no 97 manjhari budruk Pune Maharashtra 412307	Rs. 14,10,746/-
22.	Unde Pravin Bhaskar, Unde Ardhana Pravin	Flat No. 201, Ananya Park, S no 127/2/2 Manjari Budruk Near SNBP school Manjari keshavnagar road manjari Pune 412307	Rs. 18,07,656/-
23.	Satyannand Singh	Flat No. 402, Avighna Iris, S.No. 140/3/2, Near Indian oil petrol pump, Opp galaxy apartment manjri pune Maharashtra 412307	Rs. 14,16,128/-
24.	Balsane Arun Ashok, Devyani Arun Balsane	Flat No. 302, Vasant Ratna, S No 128/4, Manjari Green Wood Society, Manjari Bk, Pune Maharashtra 412307	Rs. 13,57,220/-
25.	Navnath Kaduba Sankpal, Savita Navnath Sankpal	Flat No. 201, Vasant Ratna s no 128/4, manjari green wood society, manjari bk pune Maharashtra 412307	Rs. 12,45,176/-
26.	Ranjeet Laxmi Raut, Sima Ranjeet Raut	Flat No. 401, Delight Aura, Survey no 127/2/2 at mouje manjari bk taluka haveli pune Maharashtra 412307	Rs. 11,39,732/-
27.	Laxmikant Govindrao Ghule, Bhagyashri Laxmikant Ghule	Flat No. 305, Rutugandh, 83/2/5 Dangat Patil Nagar, Shivane Pune Maharashtra 411023	Rs. 13,62,994/-
28.	Vinod Rohidas Alane, ROHIDAS NARAYAN AALANE	Flat No. 204, B WING, Sri Balaji Residency, Survey No 647 Wagholi Pune Maharashtra 412207	Rs. 11,64,602/-
29.	KAILASHCHAND PRAJAPAT, Liadevi Kailas Prajapati	Flat No. 101, C WING, Shri Krishna Oasis, Off Someshwar Nagar Road, Near More Store, Lonikand Pune Maharashtra 412216	Rs. 17,71,510/-
30.	Sameer Akbar Shaikh, Shahista Khan, Mansur Pathan	Flat No. 401, Fresia Sky III, Survey no 127 2/2 manjari budruk taluka haveli Pune Maharashtra 412307	Rs. 15,70,878/-
31.	Prashant Bhanudas Nanaware, Vidya Gorakh Gangavane	Flat No. 401, Laxmi Park, S.no.105, Hissa no.4/2 Majri Budruk, Pune 412307	Rs. 13,97,175/-
32.	Harish S Hargude, Vishal Shivaji Hargude	Flat No. 301, Block-A, Mayuri Residency Gat No. 1405, Tal. Shirur, Sanaswadi, Dist. Pune 412208	Rs. 19,09,487/-
33.	Parmeshwar Sahani, Shmmbhavati Sahani	Flat No. 503, Angel Heights, Survey No. 8, Hissa no. 10, Narhe, Pune Maharashtra 411041	Rs. 14,73,333/-
34.	Pirappa Sidhappa Nagayya, Sharada Sidhappa Nagayya	Flat No. 202, Laxmi Tower-B, 127/1, Manjari Bk, Tal Haveli, dist Pune Maharashtra 412307	Rs. 14,70,605/-
35.	Rafikuddin Jahruddin Shaikh	Shop No. 1, B Wing, Meera - B, Near SNBP School, Manjari, Pune, Maharashtra 411036	Rs. 9,63,412/-
36.	Sanjay Vinayak Deshmukh, Swarupa Sanjay Deshmukh	House on Plot No.19, Behind Kimchi Hotel, Sambhaji Nagar, near HP Petrol Pump, Kharadi, Pune Maharashtra 411014	Rs. 28,54,016/-
37.	Tushar Shikahari Borde, Sakahari Vasant Borde, Sunita Sakahari Borde	Plot No.6, Sr. no. 51/1B/2, Lane no. 2, Adarsh Colony, Lohegaon, Pune Maharashtra 411047	Rs. 2,12,482/-

You are hereby called upon to pay Home First Finance Company India Limited within the period of 60 days from the date of publication of this Notice the aforesaid amount with interest and cost failing which Home First Finance Company India Limited will take necessary action under the Provisions of the said Act against all or any one or more of the secured assets including taking possession of secured assets of the borrowers, mortgagors and the guarantors. The power available to the Home First Finance Company India Limited under the said act include (1) Power to take possession of the secured assets of the borrowers/guarantors including the rights to transfer by way of lease, assignment of sale for releasing secured assets (2) Take over management of the secured assets including rights to transfer by way of lease, assignment or sale and realize the secured assets and any transfer as of secured assets by Home First Finance Company India Limited shall vest in all the rights and relation to the secured assets transferred as it the transfer has been made by you. In terms of the Provisions of the Section 13(13) of the said act, you are hereby prohibited from transferring, either by way of sale, lease or otherwise (other than in the normal course of your business), any of the secured assets as referred to above and hypothecated/mortgaged to the Home First Finance Company India Limited without prior consent of the Home First Finance Company India Limited.

Place: Pune
Date: 07/07/2021

Signed by: AUTHORISED OFFICER,
Home First Finance Company India Limited

SANKHYA FINANCIAL SERVICES PRIVATE LIMITED

CIN: U65990MH2005PTC151407

Registered Office: 109/110, First Floor, Balarama Premises, Bandra Kurla Complex, Bandra (E) Mumbai Mh. 400051

Telefax: 022 4084 5000; Fax No: 022 3068 1151; Email: cs@trustgroup.in

EXTRACT OF AUDITED FINANCIAL RESULTS FOR THE HALF YEAR AND THE YEAR ENDED 31ST MARCH 2021

Sr No.	Particulars	For the Half ended	For the Year ended	For the Year ended
		31-03-2021 Audited (₹ In Lakhs)	31-03-2021 (Audited) (₹ In Lakhs)	31-03-2020 (Audited) (₹ In Lakhs)
1	Total Income form Operations	2,171.62	4,292.61	4,697.65
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	476.86	1,002.09	632.37
3	Net Profit/(Loss) for the period before Tax (after Exceptional and/or Extraordinary items)	476.86	1,002.09	632.37
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	305.26	701.82	404.73
5	Total Comprehensive Income for the period [Comprising Profit/(loss) for the period (after tax) and Other Comprehensive Income (after tax)]	-	-	-
6	Paid-up Equity Share Capital (Face value of ₹ 10 each)	3,200.00	3,200.00	3,200.00
7	Reserves (excluding Revaluation Reserve)	4,298.58	4,298.58	3,596.76
8	Net Worth	9,831.06	9,831.06	9,129.24
9	Debt Equity Ratio	1.83	1.83	0.99
10	Earnings Per Share (of ₹ 10 each)			
	Basic Diluted	0.76 0.43	1.75 0.99	0.93 0.52
11	Capital Redemption Reserve	-	-	-
12	Debenture Redemption Reserve	-	-	-
13	Debt Service Coverage Ratio	1.35	1.52	1.53
14	Interest Service Coverage Ratio	1.40	1.42	1.22

Note:

- The above is an extract of detailed annual Financial Results filed with BSE under Regulation 52 of the SEBI (Listing Obligations and Disclosures Requirements) Regulation 2015. The full format of annual Financial Results are available on website of BSE i.e www.bseindia.com and website of the Company i.e http://www.trustgroup.in/sankhya_financial_services_private_limited.php.
- For the applicable items referred in Regulation 52(4) of the SEBI (Listing Obligations and Disclosures Requirements) Regulation 2015, the pertinent disclosures have been made to BSE and can be accessed on the website of BSE i.e www.bseindia.com.
- As the company has adopted IND AS from year ended 31st March, 2020, figures for half year ended 31st March, 2020 are not available for comparison.

For and on behalf of the Board of Directors

Sankhya Financial Services Private Limited

Sd/-

Nipa Sheth

Director

DIN: 00081064

Place: Mumbai
Date : 05.07.2021

KSS LIMITED

(Formerly Known as K SERA SERA LIMITED)

CIN: L22100MH1995PLC092438

Registered Office : Unit No. 101A and 102.1st Floor, Morya Landmark II, Plot B-17, Andheri (W), Mumbai-400053

Tel: 022 40427600/40288600 Fax: 022 40427601 Web: www.kserasera.com Email:info@kserasera.com

STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE YEAR ENDED 31ST MARCH, 2021

Sr. No.	Particulars	Quarter ended on		Year ended on	
		31-03-2021 (Unaudited)	31-12-2020 (Unaudited)	31-03-2020 (Audited)	31-03-2021 (Audited)
1	Revenue from Operations	-	-	-	-
(a)	Net Sales	-	-	-	-
(b)	Other operating Income	26.81	20.16	-	47.31
	Total Income (a+b)	26.81	20.16	-	47.31
2	Expenditure	-	-	-	-
(a)	Employees benefits expenses	4.77	4.76	7.60	10.52
(b)	Finance Costs	0.01	-	-	0.01
(c)	Depreciation, Amortization & Depletion Expenses	27.68	27.67	34.85	110.69
(d)	Other Expenses	24.07	6.61	14.89	48.80
	Total Expenditure (a to d)	56.53	39.04	57.34	170.02
3	Profit / (Loss) before exceptional items and tax(1-2)	(29.71)	(18.88)	(57.34)	(122.70)
4	Exceptional items	-	-	-	-
5	Profit / (Loss) after exceptional items and tax (3-4)	(29.71)	(18.88)	(57.34)	(122.70)
6	Tax Expense:	-1.98	-	-4.96	-1.98
(a)	Current Tax	-1.98	-	-4.96	-1.98
(b)	Deferred Tax	-	-	-	-
7	Profit / (Loss) for the period (5-6)	(27.73)	(18.88)	(52.38)	(120.72)
8	Profit/(Loss) from discontinued operations	-	-	-	-
9	Tax expenses of discontinued operations	0.00	0.00	(52.38)	(120.72)
10	Net profit (loss) from discontinued operation after tax (8-9)	-	-	-	-
11	Profit/(Loss) for the period (7+10)	(27.73)	(18.88)	(52.38)	(120.72)
12	Other Comprehensive Income	-	-	-	-
(a)	(i) Items that will not be reclassified to profit or loss	0.00	0.00	0.00	0.00
(b)	(ii) Income tax relating to items that will not be reclassified to profit or loss	0.00	0.00	0.00	0.00
(c)	(iii) Items that will be reclassified to profit or loss	0.00	0.00	0.00	0.00
(d)	(iv) Income tax relating to items that will be reclassified to profit or loss	0.00	0.00	0.00	0.00
	Total other comprehensive income net of taxes	0.00	0.00	0.00	0.00
9	Total Comprehensive Income for the period/year (7+8) Comprising Profit (Loss) and Other comprehensive Income for the period	(27.73)	(18.88)	(52.38)	(120.72)
10	Paid up Equity Share Capital (face value Rs 1 each, fully paid)	21,358.75	21,358.75	21,358.75	21,358.75
11	Other Equity	-	-	-	-
A2	Earning per equity share of Rs 1/- each				
(1) Basic		(0.00)	(0.00)	(0.00)	(0.01)
(2) Diluted		(0.00)	(0.00)	(0.00)	(0.01)

See accompanying note to the financial results:

Statement of Consolidated Audited Results for the Year ended 31st March, 2021

Sr. No.	Particulars	Quarter ended on		Year ended on	
		31-03-2021 (Unaudited)	31-12-2020 (Unaudited)	31-03-2020 (Audited)	31-03-2021 (Audited)
I	Revenue from Operations	115.77	94.54	1,461.18	290.70
II	Other income	20.34	41.79	77.55	70.38
III	Total Income (I+II)	136.11	136.33	1,538.73	361.08
IV	Expenses	-	-	-	-
(a)	Cost of Operation	24.70	18.05	966.31	94.59
(b)	Purchase of traded goods	(8.05)	59.04	(608.14)	109.36
(c)	Changes in inventories of finished goods, Stock-in-Trade and Work-in-progress	28.99	(0.98)	(3.88)	18.41
(d)	Employee benefits expense	139.37	109.94	262.17	303.16
(e)	Finance costs	1.69	41.01	69.45	126.34
(f)	Depreciation and amortisation expense	150.77	136.98	246.74	570.14
(g)	Other expenses	159.17	122.17	223.25	476.14
(h)	Total Expenses (IV)	496.63	486.22	1,155.88	1,698.14
V	Profit/(Loss) before exceptional items and tax (III-IV)	(360.52)	(349.89)	382.84	(1,337.06)
VI	Exceptional items	-	-	-	-
VII	Profit/(Loss) after exceptional items and tax (V-VI)	(360.52)	(349.89)	382.84	(1,337.06)
VIII	Tax expenses:	27.32	-	20.62	27.32
(1) Current tax		-	-	33.82	33.82
(2) Deferred tax		27.32	-	(13.20)	27.32

संरक्षित रहा, कोरोना विषाणूपासून सुरक्षित रहा !

अनुसूची I

फॉर्म ए

जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (ऐच्छिक परिसमापन प्रक्रिया)

विनियमन, २०१७ च्या विनियमन १४ अन्वये)

डेस्टिमनी इंडिया सर्व्हिसेस प्रायव्हेट लिमिटेडच्या

कर्जदारांचे लक्ष वेधण्याकरिता

१.	कॉर्पोरेट व्यक्तीचे नाव	डेस्टिमनी इंडिया सर्व्हिसेस प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक	१८/०३/२००५
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, मुंबई
४.	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U67190MH2005PTC152063
५.	कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	२ रा आणि ३ रा मजला, बिल्डा सेंच्यूरियन, पांडुरंग बुधकर मार्ग, वरली, मुंबई ४०००३०.
६.	कॉर्पोरेट व्यक्तीचे लिक्विडेशन सुरु होण्याचा दिनांक	०५/०७/२०२१
७.	परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	अनिश गुप्ता दिवाळखोरी व्यावसायिक ४१३, ऑटम जोड, लोखंडवाला फाऊंडेशन स्कूलजवळ, लोखंडवाला टाऊनशिप, कांदिवली पूर्व, मुंबई - ४००९०९. संपर्क : +९१(२२) २९६५९७२० ईमेल: anish@csanishgupta.com नोंद. क्र. IBBI/PA-002/IP-N00285/2017-18/10843
८.	दावे सादर करण्याचा अंतिम दिनांक	०४/०८/२०२१

याद्वारे सूचना देण्यात येते की, डेस्टिमनी इंडिया सर्व्हिसेस प्रायव्हेट लिमिटेडने दि. ०५/०७/२०२१ रोजी ऐच्छिक लिक्विडेशन प्रक्रिया सुरु केली आहे.

डेस्टिमनी इंडिया सर्व्हिसेस प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दाव्यांचे पुरावे दि. ०४/०८/२०२१ रोजी किंवा त्यापूर्वी लिक्विडेटर यांच्याकडे नोंद क्र. ७ मध्ये नमते पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय कर्जदार यांनी दाव्याबाबतचे त्यांचे दाव्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व कर्जदार त्यांचे दाव्यांचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

ठिकाण : मुंबई
दिनांक : ०६/०७/२०२१सही/-
अनिश गुप्ता
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